

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that from **14-01-2019 to 18-01-2019 :**

### I

The **Hon'ble Shri Justice C.V.Bhadang** will not be available for judicial work.

### II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C.V.Bhadang** are allowed before the **Hon'ble Kum. Justice Nutan D. Sardesai.**

By order

Sd/-

High of Bombay at Goa

Panaji Goa

**Date : 14-01-2019**

(Kiran A. Bagi)

**Registrar Judicial**